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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 400/2004
MA 2111/2004
OA 2726/2003

New Delhi, this the 6th day of December, 2004

Hon'ble Mr. Shanker Raju, Member (J)
Hon'ble Mr. S. K. Malhotra, Member (A)

Bhanwar Singh
S/o Shri Chuna Ram,
R/o Bauji Ki Dhani,
P.O. Batra Nau,
P.S. Laxman Garh,
District Sikar, Rajasthan.

....Petitioner

(By Advocate Shri Shyam Babu)

Versus

1. Shri Dr. Aditya Arya
Joint Commissioner of Police (Operations)
Police Headquarters
I.P. Estate,
New Delhi.
2. Shri S. Raghunathan
Chief Secretary,
Government of NCT of Delhi,
Players Building, I.P. Estate,
New Delhi.
3. Shri U.K. Choudhri
Deputy Commissioner of Police,
IGI Airport,
New Delhi.

(By Advocate Mrs. Renu George)

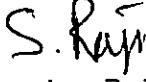
O R D E R (ORAL)

Learned counsel for the applicant has stated that the respondents have redressed the grievance of the applicant and the order passed by the respondents against the applicant has been withdrawn by the respondents.

Accordingly, this application is dismissed with liberty to the applicant to assail any other order, if advised in accordance with law. C.P. is accordingly disposed of.


(S.K. Malhotra)
Member (A)

/gkk/


(Shanker Raju)
Member (J)